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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 4425/2019

DELHI TRANSCO LIMITED Petitioner
Through Ms. Rashmi Chopra and Ms. Asiya,
Advocates

versus

DELHI ELECTRICITY REGULATORY COMMISSION..... Respondent
Through Ms. Sanjna Dua, Advocate

+ W.P.(C) 1380/2013

DELHI TRANSCO LTD Petitioner
Through Ms. Rashmi Chopra and Ms. Asiya,
Advocates

versus

DELHI ELECTRICITY REGULATORY COMMISSION Respondent
Through Ms. Sanjna Dua, Advocate

+ W.P.(C) 2903/2013

INDRAPRASTHA POWER GENERATION COMPANY LTD
..... Petitioner
Through Mr. Vikram Singh, Advocate

versus

DELHI ELECTRICITY REGULATORY COMMISSION Respondent
Through Ms. Sanjna Dua, Advocate

+ W.P.(C) 2904/2013

PRAGATI POWER CORPORATION LIMITED Petitioner
Through Mr. Vikram Singh, Advocate

versus

DELHI ELECTRICITY REGULATORY COMMISSION Respondent
Through Ms. Sanjna Dua, Advocate

CORAM:

HON'BLE MR. JUSTICE G.S.SISTANI

HON'BLE MS. JUSTICE JYOTI SINGH



ORDER
11.07.2019

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There is a written request for an adjournment. At request, adjourned to 18.09.2019.

G.S.SISTANI, J

JYOTI SINGH, J

JULY 11, 2019
pst /
W.P.(C) 4425/2019 etc.

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